

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 19849/2017

ANIL KUMAR TRIPATHI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH &amp; ANR.

Respondent(s)

WITH

C.A. No. 19850/2017 (III-A)

([ TO BE TAKEN UP ALONGWITH ITEM NO. 20 I.E. D.NO.34864/2017 ])

Date : 17-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Garima Prashad, AOR

For Respondent(s)

Ms Lhingneivah, Adv.

Mr. Sanjay Kumar Tyagi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

C.A. No. 19849/2017

Ld. Counsel, Ms Lhingneivah appearing on behalf of Mr. Sanjay Kumar Tyagi, Advocate-on-record appears for respondent no.1. Vakalatnama and counter affidavit be filed within four weeks time.

Await certificate of service from the High Court in respect of respondent no.2. Reminder be issued.

Item No.73

C.A. No. 19850/2017

Respondent nos. 1 and 2 are granted four weeks time as last opportunity for filing counter affidavit.

Ld. Counsel for the appellant to file affidavit of valuation in both matters within four weeks time as last opportunity.

List again on 14.8.2018.

KAPIL MEHTA  
Registrar  
17.05.2018

hj